GOVERNMENT OF INDIA TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

4th Floor, Room No.476, Hotel Samrat, Kautilya Marg Chanakyapuri, New Delhi-110021 Tel: +91-11-26110000, 26111234

No.3/7/2013/Vol-V/Admn. /TDSAT/3027

Dated: 20th August, 2025

Detailed Vacancy Circular

Applications are invited for filling up the posts of Accounts Officer, Administrative Officer, Court Master/Private Secretary and Stenographer Gr. 'C'/PA in the office of Telecom Disputes Settlement & Appellate Tribunal (TDSAT), New Delhi on deputation basis from suitable candidates, who fulfill the eligibility conditions as shown below: -

SI. No.	Name of the Post	No. of Post	Pay Level as per 7 th CPC	on deputation basis: Eligibility Conditions		
1.	Accounts Officer	1	Level -9 as per Pay Matrix of 7 th CPC	Officers of Central/State Government/union Territories/ autonomous or statutory organization/ PSUs/University/Recognized Research Institution/Courts/Tribunals:		
				(i) (a) holding analogous post on regular basis in the parent cadre or department. or		
				 (b) with two years' regulars service in the level- 8 of the pay matrix of 7th CPC. or (c) with three years' regular service in the level- 7 of the 7th CPC pay matrix. and 		
				passed in Subordinate Audit/Account Service (SAS) or equivalent examination conducted by any of the Organized accounts departments of the Central Government; or		
				Successful completion of training in Cash and Accounts work in ISTM or equivalent and experience in Cash, Accounts and Budget work.		
				See: Note 1 and 2 mentioned below.		
2.	Administrative Officer	1	Level -8 as per Pay Matrix of 7 th CPC	Officers of Central/State Government/union Territories/ autonomous or statutory organization/ PSUs/University/Recognized Research Institution/Courts/Tribunals:		
				 (ii) (a) holding analogous post on regular basis in the parent cadre or department. (b) with two years' regulars service in the level-7 of the pay matrix of 7th CPC. 		
				See: Note 1 and 2 mentioned below.		

3.	Court Master (Shorthand)/ Private Secretary		Level 8 as per Pay Matrix of 7 th CPC	Personal Assistant or Steno-Grade 'C' of Central/State/Union Territories (i) (a) holding analogous post on regular basis in the parent cadre or department; Or (b) With 2 years regular service in the Level 7 of the 7th CPC pay matrix. See: Note 1 and 2 mentioned below.			
4.	Personal Assistant/ Stenographer Grade 'C'	2	Level 6 as per Pay Matrix of 7 th CPC	Officers of Central/State Government/Union Territories/ autonomous or statutory organization			

Note 1: The period of deputation in the post including the period of deputation in another ex-cadre post held immediately preceding in the same or some other organization/department of the Central Government shall ordinarily not exceed three years.

Note 2: The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of application.

Term & conditions

The pay of the officer selected on deputation basis will be regulated in accordance with DOP&T, O.M. No.6/8/2009-Estt. (Pay II), dated 17.06.2010 as amended from time to time.

The applications in the prescribed Proforma (Annexure-I) from eligible officers/officials who can be spared in the event of their selection may be forwarded through proper channel in the name of the Registrar-cum Principal Secretary, TDSAT, Room No.478, 4th Floor, Hotel Samrat, Kautilya Marg, Chanakyapuri, New Delhi-110021, within 60 days of publication of this circular/advertisement in the Employment News along with (a) up-to-date photo copies of the annual confidential reports/APAR for the last five years; (b) Vigilance Clearance Report clearly indicating that no disciplinary or criminal proceedings are either pending or contemplated against the officer concerned; (c) Statement showing the minor/major penalties imposed, if any.

<u>Note</u>: The conditions of eligibility, length of service, experience etc. for any post(s) mentioned in this circular/advertisement can be relaxed at the sole discretion of the competent authority in TDSAT in deserving cases.

Registrar-cum Principal Secretary

PROFORMA FOR APPLICATION FOR THE POSTS IN THE TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL (TDSAT) ON DEPUTATION BASIS.

Po	st applied f	or:				
		& Pay Band: as per pay fixation	of 7 th CPC)			Passport size photograph
1.	Name o	f the Applicant:	_			
2.		to which you belo entry in the Govt.	The second second			-
3.		nd Address (with [*] there working at p	(7)			
4.	Address	for Corresponder	nce:			
5.	Contact	s: (a) Mobile (b) Landli (c) E-mail				
6.	Sex (Ma	le/Female):				
7.	Date of					
8.	Date of	Retirement:				
9.	Present	post held:				
	(a)	Date of appointm	ent in the prese	ent post:		
	(b)	Level and Pay w. 6	e. f.			
	(c)	Whether the pres	ent post is held			
		on deputation:				
		If yes, mention na				
		post held on regu		te of		
		appointment ther		<u> </u>		
10.	Educatio	onal Qualifications	(Graduation o	nward):		
Exar	ms passed	University/ Instt. /Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks

11.	Details of training undergone, if any:							
12. 13.	Details of proficiency in computer: Whether belongs to SC/ST/OBC:							
14.	Details of	vinether belongs to 3c/31/Obc						
Office	e/Instt/Org.	Post Held	Period		Nature of Appointment (Regular/Adhoc/ Deputation	CPC/ Pay Scale/Grade Pay Level as per 5 th /6 th /7 th CPC	Nature of Duties	
			From	То				
Date: Place:	(bo	es, indicate s th essential &			ver applicable)	(Signature		
		Reco	mmenda	tion of	the Competent Au	thority		
i) ii) iii)	Certified that the information furnished by the candidate has been verified from records found to be correct. Certified that copies of last 5 years ACRs/APARs duly certified by a Gazetted Officer are attac Certified that no vigilance enquiry is pending or contemplated against the individual and no (mor minor) penalty has been imposed on him/her during the preceding five years.						ficer are attached dual and no (major	
	(Signature of the Officer with Name:				Officer with Seal			
						Name:	77	